

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/45(KB)2024
COMP.APPL/12(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	WESTERN BITUMEN INDUSTRIES PRIVATE LIMITED VS DHENDAI TEA & INDUSTRIES LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr. Swarajit Dey, Adv. : For Financial Creditor
Ms. Riddhi Jain, Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present. None appears for the respondent.
2. Let this petition be made IBC compliant. Registry is directed to issue notice to the respondent to file reply to the TP and to furnish copy of Comp.Appl/12(KB)2022 to the petitioner in CP.
3. Let the pleadings be completed before the next date of hearing.
4. Post this matter on **3/7/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**